

[श्री मधु सिमरो]

कहते हैं हम अमल करेंगे और अमल नहीं होता और इस के बाद गलत जानकारी दी जाती है जैसे कल दी गई तो क्या होगा ? उसके ऊपर मैंने विशेषाधिकार का सवाल उठाया है कि पब्लिक एकाउंट्स कमेटी का आप अपमान कर रहे हैं इस पर आप सोचिए, पब्लिक एकाउंट्स कमेटी के चेयरमैन सोचें और सदन नेता भी सोचें, जिन सिफारिशों को स्वेच्छा से सरकार ने कबूल किया अगर उनको भी बाद में खत्म किया जाता है तो फिर पब्लिक एकाउंट्स कमेटी का क्या मतलब रह जाता है ? यही मेरा उद्देश्य है।

13.074 Hrs.

**DEMANDS FOR SUPPLEMENTARY GRANTS (HARYANA), 1967-68**

**THE MINISTER OF FINANCE (SHRI MORARJI DESAI):** I beg to present a statement showing Supplementary Demands for Grants in respect of State of Haryana for 1967-68.

13.07 Hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock*

*The Lok Sabha re-assembled after Lunch at Fourteen of the Clock*

[MR. DEPUTY SPEAKER in the Chair].

**HARYANA BUDGET, 1968-69**

**MR. DEPUTY-SPEAKER:** The hon. Deputy Prime Minister.

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI):** Sir, the House is well aware that the President has, by his Proclamation of the 21st November 1967, assumed to himself the functions of the Government of Haryana. The powers of the State Legislature are accordingly exercisable by Parliament until the State Legislature is constituted after the elections in the State. It has therefore become necessary to submit the Budget of the State Government for the year 1968-69 to Parliament in order to obtain a Vote on Account for meeting the expenditure of the State Government during the period April to July 1968.

2. Having regard to the somewhat limited object of the presentation of the State

Budget to Parliament, I shall not take the time of the House in going over the details of the various developmental or other activities in the State. However, a brief reference to the progress in the field of agriculture may not be out of place. Special attention was given to the extension of irrigation and energisation of tubewells and it is expected that in addition to the 20,000 tubewells connections at the end of 1966-67, another 7,000 tubewells will have been energised during the current year, the target for next year being 10,000 tubewells. At present an area of 33 lakh acres, that is over 38 per cent of the cultivated area, is covered by irrigation, the coverage under minor irrigation being about 6 lakh acres; and a further 1½ lakh acres will be brought under irrigation next year. The consumption of fertiliser has increased from 55,000 tonnes to 1.75 lakh tonnes this year and this is expected to go up to 3 lakh tonnes next year. Agricultural finance institutions like the Land Mortgage Bank and the Agro-Industries Corporation, have also been strengthened during the year for meeting in a larger measure the medium and long term requirements of agricultural credit in the State. The House will be glad to know that a bumper rabi crop is anticipated in the State this year.

3. Before explaining the Budget Estimates for next year, I shall briefly indicate the budgetary position in respect of the current year. The Revenue receipts this year are now estimated at Rs. 62.17 crores as against Rs. 57.89 crores provided for in the Budget presented to the State Legislature. The improvement of Rs. 4.28 crores mainly due to better realisations, including recovery of arrears under sales tax, excise duties and State's share of income-tax and certain measures of additional resource mobilisation undertaken by the State Government, e.g., in the matter of school fees, property tax and entertainment tax rates and recovery of arrears in respect of betterment levy.

4. The expenditure met from Revenue is now placed at Rs. 57.39 crores as against Rs. 59.41 crores estimated at the Budget stage. This reduction of Rs. 2.02 crores is in the main due to the various economy measures undertaken by the State Government during the year, both in